## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/185/2016

NAME OF THE PETITIONER(S)

: SIBI C. K. & 11 Others

NAME OF THE RESPONDENT(S)

: M/s Vijaya Hospitality & Resorts Ltd & 7 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

V.MAHB5H

3. VINEET S

S. SATHIYANARAYANAN Counsel for R-8 2T S for R1-6

Sri Vanshini 1. Joshnjavologuro

## ORDER

Counsel for petitioner present. Counsel for R1 to R6 present. No representation on behalf of R7. Counsel for R8 present. Counsel for R1-R6 prays time to file counter in C.A.No.1 of 2016 before 23rd November by serving a copy to the other side. Counsel for petitioner is directed to file rejoinder if any by 25th November by serving a copy to the counsel for respondents. This direction is absolute. None of the parties will be given as more chance/opportunity to file their pleadings. In case, any of the parties fails to file the directed, the right of filing the same shall stand forfeited. pleadings as

Matter will be taken up for final arguments. Put up on 29.11.2016 at

10.30 A.M.

(Mohd Sharief Tarig) Member (Judicial)

(Anantha Padmanabha Swamy)

Member (Judicial)